

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT-IV : SPECIAL BENCH

31.

CP(IB)-1279(MB)/2020

CORAM:

SHRICHANDRA BHAN SINGH
MEMBER (Technical)

SHRI H.V. SUBBA RAO
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.03.2021**

NAME OF THE PARTIES: Ajanta Infrastructures Ltd.

SECTION: 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Matter is adjourned to **03.05.2021** for further hearing before regular Bench.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)